

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

RA No. 206/97 in OA 1592/92

(23)

New Delhi this the 29 th day of September, 1997.

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri S.M. Gupta
Lab. Technician,
Safdarjung Hospital,
New Delhi.

.. Applicant

VOI and Others.

.. Respondents

ORDER (By Circulation)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

This Review Application has been filed by the applicant in OA 1592/92 praying for review of the order dated 8.7.97. We have seen the review application and we are satisfied that the same can be disposed of by circulation under Rule 17(iii) of the CAT (Procedure) Rules, 1987 and we proceed to do so.

2. In the initial paragraphs the applicant has given the background of the case and later the grounds on which he ^{has} sought review of the impugned order. The applicant has submitted that there is factual inaccuracy in the impugned judgment where it has been stated that applicant who was earlier working as Lab. Technician AIIMS and upon the termination of his services he was engaged in Safdarjung Hospital w.e.f. 15.11.99 whereas he states that his services were disengaged as a closure of the scheme and further engaged in Safdarjung Hospital. In paragraph 4 of the judgment, this Bench had noted the submissions made by Shri K.R. Sachdeva, learned counsel for the respondents.

The applicant states that he has challenged the

YK

(X)

Recruitment Rules which have also been dealt with in paragraph 5 of the judgment. The applicant has attempted to re-argue the case in the review application which is not in accordance with law. If the review applicant is aggrieved by our judgment, it is open to him to file an appeal in the proper forum in the manner prescribed by law. He cannot use the instrumentality of a review application for this purpose. As there is no error of law, any other sufficient grounds as provided under Order 47 Rule 1 CPC read with Rule 17 of CAT(Procedure) Rules, 1987, the Review Application is rejected.

Lakshmi
(Smt. Lakshmi Swaminathan)
Member (J)

Adige
(S. R. Adige)
Vice Chairman (A)

sk